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मताबिक यहा के लोगों को भी लाइसेन्स वगैरह दिया गया है ग्रीर वह लोग ये चीजें बनाने के जानकार है लेकिन ग्रभी ग्रौर भी काफी कैंपेसिटी है जो कि डेवलप हो सकती है ग्रौर चिक जिन्होंने यह दर्खास्त दी थी वह ब्रिटिश नेशतम थे ग्रोर उनकी इडियन ग्रोरिजिन थी इसलिये उनको स्पेशल कंसिडरेशन दिया गया था कि अगर वह कम में कम हमारी यह कंडिशन मान ले कि पचास परसेन्ट यहां के लोगों को शामिल करके चलायें तो उनको भी लाइसेन्स दिया जायेगा । सिर्फ इसीलिये स्पेशल कॉसिडरेशन दिया गया है।

PURCHASE OF RAW JUTE BY STC.

- *125. SHRI CHITTA BASU: Will of COMMERCE Minister pleased to state:
- (a) whether it is a fact that the State Trading Corporation has purchased raw jute from the market during the current financial year; and
- (b) if so, what is the quantity thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes,

(b) 358,300 maunds upto the 9th February, 1968.

SHRI CHITTA BASU: May I know from the hon. Minister whether he is aware of the fact that the jute growers of Bengal and Bihar did not get even the floor price of Rs. 40'. fixed by the Government of India and they had to sell their raw jute at a price less than Rs. 7 to Rs. 8|- per maund which was also confirmed by firmed by the latest number of the Jute Bulletin? If that is the case, why did not the Government of India extend STC purchase of raw from the growers themselves?

SHAF1 QURESHI: SHRI MOHD. The operations of the S.T.C. have been extended to all States. There is no question of confining the activities of the S.T.C. in the matter of purchase of raw jute to one State only.

SHRI CHITTA BASU: He is avoiding an answer and, Sir, I seek your protection. I want to know whether the Government of India is aware of the fact that the jute growers did not get the minimum price as fixed by the Government of India and if so, why the S.T.C. did not extend their purchases.

SHRI MOHD. SHAFI QURESHI: The very purpose of the S.T.C. entering the jute market is to assure a minimum support price to the grow-The very operation of the S.T.C. should be looked at from this point of view that the grower should not resort to distress be compelled to sale and the S.T.C. would be prepared to purchase raw jule at the minimum support price fixed by the Government. We have amply advertised this fact and we are our level best to let the farmers know that they should not make any distress sale because the S.T.C. would purchase it at the minimum Rs. 40 - per maund,

SHRI CHITTA BASU: Sir

MR. CHAIRMAN: Have you not put two questions?

SHRI CHITTA BASU: I wanted one question to be answered. That also he has conveniently avoided. Again, I have got another ques-May I know whether it is a fact that the Government of India are having some preliminary talks with the Government of Pakistan in: order to explore avenues for obviating the difficulties in the matter of international competition with Pakistan and, if so, what result has been achieved in the matter?

SHRI DINESH SINGH: May I say that no talks are being held as suggested by the hon. Member, be very happy to have we would talks with the Government of Pakistan in this respect.

SHRI A. G. KULKARNI: The Government has done the right thing through the STC in giving assistance to the growers in distress sale, but may I know whether the Commerce Minister will also consider the present crisis in the cotton market and give them support through the STC?

MR. CHAIRMAN: Cotton market cannot come in here.

हो राजकुमाः भुवःकाः क्या माननीय मंत्री जी यह बतलायेंगे कि जूट को कलकत्ता लाने में कितना खर्चा पड़ता है ग्रीर इस तरह से फेट ग्रीर पैंकिंग चार्जेज को मिलाकर कितना खर्चा बैठता है ?

شری محصد شہیم قریشی - جس خاص جگه کے متعلق مانغتے سدسیے یہ پوچھا ہے اس کے بارے میں بتلا دیا جائے گا لیکن ۴۰ روپیئے من کا نرخ مقرر کیا گیا ہے اور کلکتہ میں قیلیوری کی ہے -

[अर मुह्म्बद्ध शक कुरेशः : जिस खास जगह के मुतल्लिक माननीय सदस्य ने पूछ हे उनक सारे बतला दि । जाएना लेकिन 40 रुपये मन का निर्ख मुकरेर किया गया है और कलकत्ता में डिलेवरी की है ।]

SHRI P. C. MITRA: May I know, Sir, whether the hon. Minister is aware that jute is not grown in Calcutta but in mofussil areas and what arrangements have been made so that jute is purchased by STC in the villages where it is available?

SHRI MOHD. SHAFI QURESHI: The STC is making purchases through 20-operatives which are spread over n the villages of Calcutta.

श्री विभागकुमार भन्ता ताजजः चौरड़ियाः क्या श्रीमान यह बतलायेंगे कि यह जो कीमत एस० टी० सी० देती है वह स्रपने कोस्रापरेटि। को देती है। स्रगर एस० टी० सी० कोप्रापरेटिवज को जूट की इतनी कीमत देती है, तो जो फेट चार्जेज स्रौर दूसरे खर्चे होते हुँ, उसको दृष्टि में रखते हुए उत्पादकों को पूरी कीमत नहीं मिल पाती है। तो मैं जानना चाहता हूं कि इस दृष्टि से सरकार क्या कार्यवाही कर रही है ?

شری مجمد شفیم قریشی - اس وقت حو چالت هے اس کے مطابق هماری اطلا- میں جوت کی قیا مت علاوہ قیمت اور دو روپیئے جو علاوہ قیمت هے وہ فریت اور دوسرے چارچز میں آ جاسی هے اس کا مقصد یه آپریشن کیا گیا هے اس کا مقصد یه هے که گروورس کو زیادہ سے زیادہ فائدہ ملے - یه دیکھا گیا هے که گروورس کو زیادہ ملما هے اور کوآپریتو ایجنسیاں تو سہائی کی ایجنسیوں کے روپ میں هیں اور یه ایکھا جاتا هے که ان بو فائدہ نه دیکھا جاتا هے که ان بو فائدہ نه

ं [अ मुम्भद शकः कुरंश : इस वक्त जो हालत है उसके मृताबिक हमारी इत्तला में जूट की कीमत 42 रुपये मन है और 2 रुपये जो अलावा कीमत है वह फूट और दूसरे जो में आ जाती है इसलिये जो आपरेशन किया गया है उसका मकसद यह है कि भ्रोवर्स को ज्यादा से ज्यादा फायदा मिले। यह देखा गया है कि भ्रोवर्स को ज्यादा से ज्यादा फायदा में ज्यादा फायदा मिलता है और को परेटिव एजेंसियां तो सप्लाई की एजेंसियों के रूप में हैं और यह देखा जाता है कि उनको फायदा न जाये। }

SHRI N. SRI RAMA REDDY: Jute is a very important commodity from the point of view of the export trade of India. I would like to know whether the question of trade in jute goods has been raised in the UNCTAD. The hon. Minister is the Chairman.

SHRI DINESH SINGH: There is no specific question raised about the jute industry in India. There is the general commodity matter which has to be pursued in the UNCTAD.

अो स्नार० पी० खंतान : क्या मैं माननीय मंत्री जी से जान सकता हूं कि किन किन प्रान्तों में एस० टी० सी० जूट खरीद रहा है और किस क्वालिटी का माल खरीद रहा है ?

شری محمد شفیم قریشی - اس وقت ایس - آی - سی - کارپرریشن نے ریست بنگال میں الاکھ ۲۰ هزار من چوت خریدا هے - ازیسہ میں ۵۸ هزار من ، تریپورہ میں ۱۱ هزار ۲ هزار من ، تریپورہ میں ۱۲ هزار ۲ سو من ، بہار میں ۱۲ هزار من اور کو اللّٰتی کا هے -

्रे [अं मुह्म् शकं कुरैशे : इस वक्त एस॰ टी॰ सी॰ कारपोरेशन ने वेस्ट बंगाल में 1,20,000 मन जूट खरीदा, उड़ीसा में 1,25,000 म ; श्रासाम में 58 000 मन, विपुरा में 21,200 मन, बिहार में 14,000 मन श्रीर यह जो जूट खरीदा गया वह श्रासाम बोटम क्वालिटी का है।

SHRI M. V. BHADRAM: May I know what is the cost of production of each maund of jute in West Bengal and in Bihar and does it compare favourably with the price offered to them?

SHRI DINESH SINGH: The hon. Member would appreciate that the production cost would vary from place to place and the Agricultural Prices Commission had gone into all these matters.

*126. [The questioner (Prof. Satya-vrata Siddhantalankar) was absent. For answer, vide col. 887 infra.]

LOSS OF ROREIGN EXCHANGE DUE TO IMPORT OF MATERIAL ARE AVAILABLE IN INCLE

*127. SHRI HARISH CHANDRA MATHUR†: SHRI KRISHAN KANT: SHRI M. C. SHAH;

Will the Minister of COMMERCE be pleased to state:

- (a) whether any case of waste of foreign exchange by import of material available in the country has been brought to Government's notice;
- (b) whether at the Board of Trade's meeting a complaint of indiscriminate imports was made;
- (c) whether Government have got these cases examined and if so, what are the results thereof; and
- (d) what corrective measures, if any, are being taken?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (d) A statement is placed on the Table of the House.

STATEMENT

Instances have, from time to time, been brought to the notice of Government where import of certain items which are being or could be manufactured in the country, was allowed. Whenever such representations are received, they are considered in consultation with the technical authorities and the import of the item or items concerned is banned if considered necessary from the indigenous angle. When a specific case was

^{†[]} Hindi transliteration.

[†]The question was actually asked on the floor of the House by Shr; Harish Chandra Mathur.